

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1476

ANSWERED ON:30.11.2011

REPATRIATION OF EMPLOYEES

Jaiswal Shri Gorakh Prasad ;Meghe Shri Datta Raghobaji;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether BSNL and MTNL propose to repatriate all the employees, including Group `A` employees who are on deemed deputation from the Department of Telecommunication;

(b) if so, the details thereof;

(c) the number of Group `A` officers who have already been repatriated during the last three years and the current year and who are yet to be repatriated; and

(d) the timeframe by which all of them will be repatriated to their parent organisation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a), (b), (c) & (d) Four option letters dated 22nd September, 2011 were issued by the Department of Telecommunications calling for option from Group 'A' officers of Indian Telecom Service (ITS)/ Telegraph Traffic Service (TTS)/ Telecom Factories Service (TFS), General Central Service (GCS), Indian P&T Accounts & Finance Service (IP&T AFS) and P&T Building Works Service (P&T BWS) for exercising option for absorption in BSNL/MTNL. Last date for exercising options for officers working in Department of Telecommunications or on deputation to organizations other than BSNL/MTNL was prescribed as 28th October, 2011. Such date for officers on deemed deputation to BSNL/MTNL was 8th November, 2011.

An Office Memorandum dated 3rd November, 2011 has been issued by the Department of Telecommunications whereby Group 'A' officers working on deemed deputation to BSNL/MTNL who have either not exercised their option for absorption in BSNL/MTNL or have opted for Government service or have exercised conditional option by the last date prescribed for exercising option, i.e. 8th November, 2011, have been ordered to be reverted to Government from 9th November, 2011 onwards. Officers who approached the Courts and where the Courts, as per records obtainable in the Department of Telecommunications, have been granted interim stay or given interim directions have been asked to continue in BSNL/MTNL. Till 24.11.2011, 348 Group 'A' officers from BSNL and 40 Group 'A' officers from MTNL who were on deemed deputation to these organizations have reported to Department of Telecommunications on repatriation.